

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 30-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	SPL CASE CBI	100037/2018	CBI, BS and FC Vs Nirav Deepak Modi and others 24	SPP Mr. Limosin
2	SPL CASE CBI	100038/2018	CBI, BS and FC Vs Gokulnath Raghu Shetty and others 17	SPP Mr. Limosin
STAYED BY HONBLE HIGH COURT				
3	SPL CRI MA	100997/2018	Deputy Director, Directorate of Enforcement Vs Mehul Chinubhai Choksi	S.A.A. Naqvi
APPEARANCE				
4	SPL CASE CBI	100049/2019	C.B.I., B.S.F.C. Vs Sanjay Kumar Prasad and other	pp
STEPS				
5	SPL CASE CBI	100055/2014	The State CBI ACB Vs Kishore Kumar Srivastava and anr.	
HIGH COURT STAYED				
6	SPL CASE CBI	100022/2009	State of Maharashtra C.B.I ACB. MUM Vs Ramesh Shanmukhlal Nakshigara Others	